

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 21/82-ALC4/2009 MEETING DATE : 18.08.2009

The Meeting No.21/82 in the year 2009-10 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2004-09 pertaining to products falling in Chapter 29 and 30 scheduled to be held on 18.08.2009 was actually held on **02.09.2009** under the Chairmanship of Jt. DGFT, Shri Anil Aggarwal in his chamber.

Following members were present:-

1. Shri Shaish Kumar, IA, DIPP
2. Shri D.N. Mathur, Dy. IA, Department of Pharmaceuticals
3. Shri Rajinder Pal Singh, Dy. DGFT
4. Shri Shyam Lal, FTDO

1	Case No.:26/7/83-ALC1/2006	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/83/050/00095/AM07/	RLA File :07/24/040/00046/AM07/	Lic.No/Date:0710044550 26.04.2006	Defer Date:29.09.2009
	Decision :Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

2	Case No.:2/4/85-ALC3/2007	Party Name:HEINZ INDIA PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/85/050/00259/AM07/	RLA File :03/94/040/01338/AM07/	Lic.No/Date:0310424928 29.03.2007	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Ministry of FPI.			

3	Case No.:17/46/82-ALC4/2007	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00571/AM08/	RLA File :03/94/040/01117/AM08/	Lic.No/Date:0310461019 14.02.2008	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

4	Case No.:57/6/82-ALC4/2008	Party Name:CORAL DRUGS PVT. LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00140/AM09/	RLA File :05/24/040/00884/AM08/	Lic.No/Date:0510217198 28.02.2008	Defer Date:22.09.2009

	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.		
--	--	--	--

5	Case No.:40/11/82-ALC4/2008	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00360/AM09/	RLA File :09/24/040/00520/AM08/	Lic.No/Date:0910033434 24.03.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

6	Case No.:62/9/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/83/050/00234/AM09/	RLA File :03/94/040/01245/AM08/	Lic.No/Date:0310466401 27.03.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

7	Case No.:39/9/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00272/AM09/	RLA File :03/94/040/01345/AM08/	Lic.No/Date:0310466954 01.04.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Ministry of E&F..			

8	Case No.:79/9/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/83/050/00251/AM09/	RLA File :03/94/040/01323/AM08/	Lic.No/Date:0310466988 01.04.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

9	Case No.:77/11/82-ALC4/2008	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved
	HQ File :01/82/050/00397/AM09/	RLA File :07/24/040/00883/AM08/	Lic.No/Date:0710056843 09.04.2008	
	Decision :Withdrawn as the Case has already been approved in meeting No.54/82 dated 31.03.2009.			

10	Case No.:17/15/82-ALC4/2008	Party Name:EMAMI LIMITED,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00657/AM09/	RLA File :02/24/040/00062/AM09/	Lic.No/Date:0210114088	Defer

			25.06.2008	Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of DC(MSME).			
11	Case No.:2/17/82-ALC4/2008	Party Name:SUPREEM PHARMACEUTICALS MYSORE PVT LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00726/AM09/	RLA File :07/24/040/00173/AM09/	Lic.No/Date:0710058403 09.07.2008	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of DC(MSME).			
12	Case No.:12/17/82-ALC4/2008	Party Name:ANUS LABORATORIES LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00736/AM09/	RLA File :09/24/040/00552/AM08/	Lic.No/Date:0910034576 11.07.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			
13	Case No.:11/19/82-ALC4/2008	Party Name:VITAL LABORATORIES PVT. LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00787/AM09/	RLA File :03/95/040/00350/AM09/	Lic.No/Date:0310479369 18.07.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			
14	Case No.:26/20/82-ALC4/2008	Party Name:BIOCHEMICAL & SYNTHETIC PRODUCTS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00819/AM09/	RLA File :09/24/040/00167/AM09/	Lic.No/Date:0910034850 30.07.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			
15	Case No.:39/22/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00902/AM09/	RLA File :03/94/040/00451/AM09/	Lic.No/Date:0310482900 18.08.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			
16	Case No.:1/23/82-ALC4/2008	Party Name:VIVIMED LABS LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred

	HQ File :01/82/050/00905/AM09/	RLA File :09/24/040/00210/AM09/	Lic.No/Date:0910035105 21.08.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

17	Case No.:7/41/82-ALC4/2008	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Deffered and Re-indexed
	HQ File :01/82/050/01447/AM09/	RLA File :04/24/040/00138/AM09/	Lic.No/Date:0410098239 28.08.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

18	Case No.:6/24/82-ALC4/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved
	HQ File :01/82/050/00939/AM09/	RLA File :02/24/040/00145/AM09/	Lic.No/Date:0210116684 29.08.2008	
	Decision :Withdrawn as the case has already been approved in meeting No.19/82 dated 04.08.2009.			

19	Case No.:10/41/82-ALC4/2008	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01450/AM09/	RLA File :09/24/040/00199/AM09/	Lic.No/Date:0910035198 01.09.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

20	Case No.:19/26/82-ALC4/2008	Party Name:R L FINE CHEM	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01017/AM09/	RLA File :07/24/040/00297/AM09/	Lic.No/Date:0710059800 15.09.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

21	Case No.:15/28/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01064/AM09/	RLA File :07/24/040/00340/AM09/	Lic.No/Date:0710060093 24.09.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

22	Case No.:28/28/82-ALC4/2008	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case
----	-----------------------------	------------------------------------	--	-------------

	HQ File :01/82/050/01077/AM09/	RLA File :09/24/040/00204/AM09/	Lic.No/Date:0910035464 29.09.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

23	Case No.:29/28/82-ALC4/2008	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01078/AM09/	RLA File :09/24/040/00237/AM09/	Lic.No/Date:0910035465 29.09.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

24	Case No.:21/29/82-ALC4/2008	Party Name:MECK PHARMACEUTICALS AND CHEMICALS PVT.LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01103/AM09/	RLA File :08/24/040/00107/AM09/	Lic.No/Date:0810075122 01.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

25	Case No.:50/29/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01132/AM09/	RLA File :03/94/040/00655/AM09/	Lic.No/Date:0310489368 07.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

26	Case No.:51/29/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01133/AM09/	RLA File :03/94/040/00529/AM09/	Lic.No/Date:0310489370 07.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

27	Case No.:33/41/82-ALC4/2008	Party Name:INTERMED LABS PVT. LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01473/AM09/	RLA File :07/24/040/00371/AM09/	Lic.No/Date:0710060370 10.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

28	Case No.:60/29/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2009	Status:Case Deferred
----	-----------------------------	--------------------------	------------------------------	----------------------

			18.08.2009	
	HQ File :01/82/050/01142/AM09/	RLA File :03/94/040/00672/AM09/	Lic.No/Date:0310489879 10.10.2008	Defer Date:22.09.2009
Decision : Committee decided to defer case for 22.09.2009 for comments of Ministry of E&F.				

29	Case No.:12/31/82-ALC4/2008	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01169/AM09/	RLA File :09/24/040/00235/AM09/	Lic.No/Date:0910035680 17.10.2008	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

30	Case No.:4/31/82-ALC4/2008	Party Name:ALCON BIOSCIENCES PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01161/AM09/	RLA File :03/94/040/00851/AM08/	Lic.No/Date:0310490762 17.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

31	Case No.:9/31/82-ALC4/2008	Party Name:SYMED LABS LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01166/AM09/	RLA File :09/24/040/00286/AM09/	Lic.No/Date:0910035677 17.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

32	Case No.:2/32/82-ALC4/2008	Party Name:ALCON BIOSCIENCES PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01177/AM09/	RLA File :03/94/040/00998/AM08/	Lic.No/Date:0310491143 20.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Ministry of FPI.			

33	Case No.:3/32/82-ALC4/2008	Party Name:D.TOTLA PLASTIC	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01178/AM09/	RLA File :03/94/040/00710/AM09/	Lic.No/Date:0310491145 20.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of C&PC.			

--	--	--	--	--

34	Case No.:6/32/82-ALC4/2008	Party Name:KRISHNA CHEMICAL INDUSTRIES	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01181/AM09/	RLA File :34/24/040/00136/AM09/	Lic.No/Date:3410022579 21.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

35	Case No.:7/32/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01182/AM09/	RLA File :03/94/040/00721/AM09/	Lic.No/Date:0310491254 21.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

36	Case No.:22/32/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01197/AM09/	RLA File :05/24/040/00431/AM09/	Lic.No/Date:0510229891 23.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of DIPP.			

37	Case No.:27/32/82-ALC4/2008	Party Name:GLAND PHARMA LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01202/AM09/	RLA File :09/24/040/00084/AM09/	Lic.No/Date:0910035732 24.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

38	Case No.:37/32/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01212/AM09/	RLA File :05/24/040/00465/AM09/	Lic.No/Date:0510229949 24.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

39	Case No.:38/32/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01213/AM09/	RLA File :05/24/040/00466/AM09/	Lic.No/Date:0510229951 24.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

40	Case No.:9/33/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01225/AM09/	RLA File :03/95/040/00305/AM08/	Lic.No/Date:0310492297 31.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for reply from firm.			

41	Case No.:10/33/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01226/AM09/	RLA File :03/95/040/00306/AM08/	Lic.No/Date:0310492305 31.10.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for reply from firm.			

42	Case No.:26/33/82-ALC4/2008	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01242/AM09/	RLA File :09/24/040/00303/AM09/	Lic.No/Date:0910035860 06.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

43	Case No.:29/41/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01469/AM09/	RLA File :03/94/040/00752/AM09/	Lic.No/Date:0310493255 06.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

44	Case No.:3/34/82-ALC4/2008	Party Name:ATUL LIMITED,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01246/AM09/	RLA File :08/24/040/00159/AM09/	Lic.No/Date:0810075840 07.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of C&PC.			

45	Case No.:5/35/82-ALC4/2008	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01261/AM09/	RLA File :03/94/040/00689/AM09/	Lic.No/Date:0310493655 11.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

46	Case No.:11/35/82-ALC4/2008	Party Name:SUTURES INDIA PRIVATE LIMITED,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01267/AM09/	RLA File :07/24/040/00441/AM09/	Lic.No/Date:0710061011 12.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of DIPP.			

47	Case No.:15/41/82-ALC4/2008	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01455/AM09/	RLA File :03/95/040/00796/AM08/	Lic.No/Date:0310494005 12.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

48	Case No.:19/35/82-ALC4/2008	Party Name:VIJAYASRI ORGANICS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01275/AM09/	RLA File :09/24/040/00287/AM09/	Lic.No/Date:0910035950 17.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of DC(MSME).			

49	Case No.:32/41/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01472/AM09/	RLA File :03/94/040/00791/AM09/	Lic.No/Date:0310494617 18.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

50	Case No.:2/36/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01288/AM09/	RLA File :03/95/040/00674/AM09/	Lic.No/Date:0310494806 19.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for reply from firm.			

51	Case No.:3/36/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01289/AM09/	RLA File :03/95/040/00676/AM09/	Lic.No/Date:0310494807 19.11.2008	Defer Date:22.09.2009

Decision : Committee decided to defer case for 22.09.2009 for reply from firm.

52	Case No.:30/35/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01286/AM09/	RLA File :07/24/040/00460/AM09/	Lic.No/Date:0710061156 19.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of C&PC.			

53	Case No.:9/36/82-ALC4/2008	Party Name:SMRUTHI ORGANICS LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01295/AM09/	RLA File :31/24/040/00215/AM09/	Lic.No/Date:3110036143 20.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

54	Case No.:11/37/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01330/AM09/	RLA File :07/24/040/00477/AM09/	Lic.No/Date:0710061336 26.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

55	Case No.:12/37/82-ALC4/2008	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01331/AM09/	RLA File :08/24/040/00172/AM09/	Lic.No/Date:0810076282 27.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

56	Case No.:14/37/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01333/AM09/	RLA File :07/24/040/00470/AM09/	Lic.No/Date:0710061378 27.11.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

57	Case No.:23/37/82-ALC4/2008	Party Name:BLISS GVS PHARMA LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01342/AM09/	RLA File :03/94/040/00775/AM09/	Lic.No/Date:0310496208 02.12.2008	Defer

	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			Date:22.09.2009
58	Case No.:28/37/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01347/AM09/	RLA File :05/24/040/00562/AM09/	Lic.No/Date:0510231994 02.12.2008	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			
59	Case No.:29/37/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01348/AM09/	RLA File :05/24/040/00566/AM09/	Lic.No/Date:0510231995 02.12.2008	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			
60	Case No.:6/38/82-ALC4/2008	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01355/AM09/	RLA File :03/94/040/00763/AM09/	Lic.No/Date:0310496492 04.12.2008	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			
61	Case No.:16/38/82-ALC4/2008	Party Name:M.J. BIOPHARM PVT. LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01365/AM09/	RLA File :03/95/040/00621/AM09/	Lic.No/Date:0310496924 08.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			
62	Case No.:20/38/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01369/AM09/	RLA File :05/24/040/00574/AM09/	Lic.No/Date:0510232237 08.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			
63	Case No.:17/39/82-ALC4/2008	Party Name:CHEMOLUTIONS CHEMICALS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01387/AM09/	RLA File :03/94/040/00844/AM09/	Lic.No/Date:0310497153	Defer

		10.12.2008	Date:29.09.2009
Decision : Committee decided to defer case for 29.09.2009 for reply from firm.			

64	Case No.:13/39/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01383/AM09/	RLA File :05/24/040/00527/AM09/	Lic.No/Date:0510232365 11.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

65	Case No.:1/40/82-ALC4/2008	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01420/AM09/	RLA File :08/24/040/00187/AM09/	Lic.No/Date:0810076754 16.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

66	Case No.:46/39/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01416/AM09/	RLA File :09/24/040/00352/AM09/	Lic.No/Date:0910036323 16.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

67	Case No.:47/39/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01417/AM09/	RLA File :09/24/040/00355/AM09/	Lic.No/Date:0910036324 16.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

68	Case No.:10/40/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01429/AM09/	RLA File :03/94/040/00871/AM09/	Lic.No/Date:0310498562 17.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

69	Case No.:11/40/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred

	HQ File :01/82/050/01430/AM09/	RLA File :05/24/040/00568/AM09/	Lic.No/Date:0510232764 17.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

70	Case No.:8/40/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01427/AM09/	RLA File :03/94/040/00873/AM09/	Lic.No/Date:0310498344 17.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

71	Case No.:35/41/82-ALC4/2008	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01475/AM09/	RLA File :22/24/040/00055/AM09/	Lic.No/Date:2210008528 24.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

72	Case No.:3/42/82-ALC4/2008	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01481/AM09/	RLA File :08/24/040/00193/AM09/	Lic.No/Date:0810077034 30.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

73	Case No.:4/42/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01482/AM09/	RLA File :22/24/040/00053/AM09/	Lic.No/Date:2210008550 30.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

74	Case No.:7/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01485/AM09/	RLA File :05/24/040/00623/AM09/	Lic.No/Date:0510233580 30.12.2008	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

75	Case No.:20/42/82-ALC4/2008	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case
----	-----------------------------	----------------------------------	--	-------------

	HQ File :01/82/050/01498/AM09/	RLA File :09/70/040/00215/AM09/	Lic.No/Date:0910036571 05.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

76	Case No.:21/42/82-ALC4/2008	Party Name:BIOCHEMICAL & SYNTHETIC PRODUCTS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01499/AM09/	RLA File :09/24/040/00357/AM09/	Lic.No/Date:0910036573 05.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

77	Case No.:23/42/82-ALC4/2008	Party Name:ELDER PHARMACEUTICALS LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01501/AM09/	RLA File :03/94/040/00905/AM09/	Lic.No/Date:0310501128 05.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

78	Case No.:27/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01505/AM09/	RLA File :03/94/040/00904/AM09/	Lic.No/Date:0310501134 05.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

79	Case No.:28/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01506/AM09/	RLA File :03/94/040/00920/AM09/	Lic.No/Date:0310501141 05.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

80	Case No.:29/42/82-ALC4/2008	Party Name:AVIGNON EXIM PVT.LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01507/AM09/	RLA File :03/94/040/00316/AM09/	Lic.No/Date:0310501151 05.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of C&PC.			

81	Case No.:23/43/82-ALC4/2008	Party Name:SINGH PLASTICISERS & RESINS (I)	Meet No/Date:21/82-ALC4/2009	Status:Case
----	-----------------------------	--	------------------------------	-------------

	PVT.LTD.	18.08.2009	Deferred
HQ File :01/82/050/01532/AM09/	RLA File :05/24/040/00656/AM09/	Lic.No/Date:0510234079 06.01.2009	Defer Date:22.09.2009
Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

82	Case No.:17/43/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01526/AM09/	RLA File :03/94/040/00899/AM09/	Lic.No/Date:0310501723 07.01.2009	Defer Date:29.09.2009
Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.				

83	Case No.:10/44/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01545/AM09/	RLA File :03/94/040/00538/AM09/	Lic.No/Date:0310502325 13.01.2009	Defer Date:22.09.2009
Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.				

84	Case No.:25/43/82-ALC4/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01534/AM09/	RLA File :02/24/040/00248/AM09/	Lic.No/Date:0210122139 13.01.2009	Defer Date:22.09.2009
Decision : Committee decided to defer case for 22.09.2009 for comments of Department of C&PC.				

85	Case No.:7/44/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01542/AM09/	RLA File :03/94/040/00931/AM09/	Lic.No/Date:0310502289 13.01.2009	Defer Date:22.09.2009
Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.				

86	Case No.:9/44/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01544/AM09/	RLA File :03/94/040/00537/AM09/	Lic.No/Date:0310502324 13.01.2009	Defer Date:22.09.2009
Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.				

--	--	--	--	--

87	Case No.:4/44/82-ALC4/2008	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01539/AM09/	RLA File :09/24/040/00385/AM09/	Lic.No/Date:0910036721 15.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

88	Case No.:5/44/82-ALC4/2008	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01540/AM09/	RLA File :09/24/040/00350/AM09/	Lic.No/Date:0910036722 15.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

89	Case No.:26/44/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01561/AM09/	RLA File :22/24/040/00059/AM09/	Lic.No/Date:2210008587 16.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

90	Case No.:21/44/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01556/AM09/	RLA File :05/24/040/00663/AM09/	Lic.No/Date:0510234650 19.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

91	Case No.:22/44/82-ALC4/2008	Party Name:AKUMS DRUGS & PHARMACEUTICALS LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01557/AM09/	RLA File :05/24/040/00665/AM09/	Lic.No/Date:0510234676 19.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

92	Case No.:25/44/82-ALC4/2008	Party Name:VIVIN LABORATORIES PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01560/AM09/	RLA File :09/24/040/00288/AM09/	Lic.No/Date:0910036749 20.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

93	Case No.:1/45/82-ALC4/2008	Party Name:ANUH PHARMA LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01565/AM09/	RLA File :03/94/040/00888/AM09/	Lic.No/Date:0310503352 21.01.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for reply from firm.			

94	Case No.:10/45/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01574/AM09/	RLA File :09/24/040/00363/AM09/	Lic.No/Date:0910036805 22.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

95	Case No.:5/45/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01569/AM09/	RLA File :07/24/040/00435/AM09/	Lic.No/Date:0710062501 22.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for reply from firm.			

96	Case No.:8/45/82-ALC4/2008	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01572/AM09/	RLA File :09/24/040/00389/AM09/	Lic.No/Date:0910036803 22.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

97	Case No.:12/45/82-ALC4/2008	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01576/AM09/	RLA File :09/24/040/00372/AM09/	Lic.No/Date:0910036817 23.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

98	Case No.:13/45/82-ALC4/2008	Party Name:MERCK LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01577/AM09/	RLA File :03/95/040/00866/AM09/	Lic.No/Date:0310503731 23.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

99	Case No.:18/45/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01582/AM09/	RLA File :09/24/040/00368/AM09/	Lic.No/Date:0910036835 27.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

100	Case No.:1/46/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01583/AM09/	RLA File :03/94/040/00969/AM09/	Lic.No/Date:0310504110 28.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

101	Case No.:3/46/82-ALC4/2008	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01585/AM09/	RLA File :08/24/040/00210/AM09/	Lic.No/Date:0810077671 28.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

102	Case No.:4/46/82-ALC4/2008	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01586/AM09/	RLA File :08/24/040/00211/AM09/	Lic.No/Date:0810077672 28.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

103	Case No.:12/46/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01594/AM09/	RLA File :09/24/040/00384/AM09/	Lic.No/Date:0910036902 29.01.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

104	Case No.:8/48/82-ALC4/2008	Party Name:PAB ORGANICS PVT.LTD,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01613/AM09/	RLA File :34/24/040/00200/AM09/	Lic.No/Date:3410023355 03.02.2009	Defer Date:22.09.2009

Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.

105	Case No.:6/48/82-ALC4/2008	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01611/AM09/	RLA File :09/24/040/00366/AM09/	Lic.No/Date:0910036958 04.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

106	Case No.:10/48/82-ALC4/2008	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01615/AM09/	RLA File :09/24/040/00367/AM09/	Lic.No/Date:0910036968 05.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

107	Case No.:11/48/82-ALC4/2008	Party Name:MAITHRI LABORATORIES (P) LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01616/AM09/	RLA File :09/24/040/00327/AM09/	Lic.No/Date:0910036969 05.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

108	Case No.:12/48/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01617/AM09/	RLA File :09/24/040/00382/AM09/	Lic.No/Date:0910036970 05.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

109	Case No.:25/48/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01630/AM09/	RLA File :05/24/040/00678/AM09/	Lic.No/Date:0510235994 06.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of DIPP.			

110	Case No.:26/48/82-ALC4/2008	Party Name:T.C. HEALTH CARE PVT.LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01631/AM09/	RLA File :05/24/040/00645/AM09/	Lic.No/Date:0510235995 06.02.2009	Defer

	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			Date:22.09.2009
111	Case No.:21/48/82-ALC4/2008	Party Name:CENTURY PHARMACEUTICALS LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01626/AM09/	RLA File :34/24/040/00153/AM09/	Lic.No/Date:3410023427 09.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			
112	Case No.:23/48/82-ALC4/2008	Party Name:CIRON DRUGS & PHARMACEUTICALS P. LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01628/AM09/	RLA File :03/94/040/01007/AM09/	Lic.No/Date:0310506348 09.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			
113	Case No.:33/48/82-ALC4/2008	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status: Status:Case Deferred
	HQ File :01/82/050/01638/AM09/	RLA File :22/24/040/00064/AM09/	Lic.No/Date:2210008634 10.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			
114	Case No.:34/48/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01639/AM09/	RLA File :09/24/040/00402/AM09/	Lic.No/Date:0910037046 11.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			
115	Case No.:10/49/82-ALC4/2008	Party Name:EMSONS ORGANICS PVT.LTD;	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01652/AM09/	RLA File :22/24/040/00067/AM09/	Lic.No/Date:2210008652 13.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for reply from firm.			
116	Case No.:21/49/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01663/AM09/	RLA File :03/94/040/01030/AM09/	Lic.No/Date:0310507849	Defer

		18.02.2009	Date:22.09.2009
Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

117	Case No.:7/50/82-ALC4/2008	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01674/AM09/	RLA File :09/24/040/00404/AM09/	Lic.No/Date:0910037127 19.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of C&PC.			

118	Case No.:1/51/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01687/AM09/	RLA File :22/24/040/00066/AM09/	Lic.No/Date:2210008674 20.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

119	Case No.:13/50/82-ALC4/2008	Party Name:ARKEMA PEROXIDES INDIA PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01680/AM09/	RLA File :04/24/040/00105/AM09/	Lic.No/Date:0410102480 20.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of C&PC.			

120	Case No.:7/49/83-ALC1/2008	Party Name:PRACHI PHARMACEUTICALS PVT LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/83/050/01323/AM09/	RLA File :03/95/040/00723/AM09/	Lic.No/Date:0310508539 20.02.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

121	Case No.:18/50/82-ALC4/2008	Party Name:LIFE LINE INDUSTRIES LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01685/AM09/	RLA File :03/95/040/00868/AM09/	Lic.No/Date:0310508672 23.02.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

122	Case No.:10/51/82-ALC4/2008	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred

	HQ File :01/82/050/01696/AM09/	RLA File :22/24/040/00068/AM09/	Lic.No/Date:2210008686 25.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

123	Case No.:12/51/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01698/AM09/	RLA File :07/24/040/00632/AM09/	Lic.No/Date:0710063294 26.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

124	Case No.:13/51/82-ALC4/2008	Party Name:INTERMED LABS PVT. LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01699/AM09/	RLA File :07/24/040/00642/AM09/	Lic.No/Date:0710063296 26.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

125	Case No.:8/51/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01694/AM09/	RLA File :09/24/040/00430/AM09/	Lic.No/Date:0910037213 26.02.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

126	Case No.:28/1/82-ALC4/2009	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01748/AM09/	RLA File :03/95/040/00963/AM09/	Lic.No/Date:0310510096 03.03.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of C&PC.			

127	Case No.:22/1/82-ALC4/2009	Party Name:RASHMI PHARMA PVT LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Closed
	HQ File :01/82/050/01742/AM09/	RLA File :09/24/040/00445/AM09/	Lic.No/Date:0910037360 12.03.2009	
	Decision : Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			

128	Case No.:24/1/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case
-----	----------------------------	-------------------------------------	--	-------------

	HQ File :01/82/050/01744/AM09/	RLA File :09/24/040/00451/AM09/	Lic.No/Date:0910037365 12.03.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

129	Case No.:25/1/82-ALC4/2009	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01745/AM09/	RLA File :09/24/040/00441/AM09/	Lic.No/Date:0910037366 12.03.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

130	Case No.:27/1/82-ALC4/2009	Party Name:M.J. BIOPHARM PVT. LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01747/AM09/	RLA File :03/95/040/00982/AM09/	Lic.No/Date:0310511508 16.03.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

131	Case No.:5/54/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01707/AM09/	RLA File :05/24/040/00746/AM09/	Lic.No/Date:0510237937 16.03.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

132	Case No.:7/54/82-ALC4/2008	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01709/AM09/	RLA File :08/24/040/00233/AM09/	Lic.No/Date:0810078677 16.03.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

133	Case No.:11/54/82-ALC4/2008	Party Name:SWISS PARENTERALS PVT.LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01713/AM09/	RLA File :08/24/040/00235/AM09/	Lic.No/Date:0810078764 18.03.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

134	Case No.:12/54/82-ALC4/2008	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:21/82-ALC4/2009	Status:Case
-----	-----------------------------	---	------------------------------	-------------

		18.08.2009	Deferred
HQ File :01/82/050/01714/AM09/	RLA File :05/24/040/00712/AM09/	Lic.No/Date:0510238226 18.03.2009	Defer Date:29.09.2009
Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

135	Case No.:17/1/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved
	HQ File :01/82/050/01737/AM09/	RLA File :09/24/040/00452/AM09/	Lic.No/Date:0910037417 18.03.2009	
	Decision :Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			

136	Case No.:8/1/82-ALC4/2009	Party Name:ALEMBIC LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved
	HQ File :01/82/050/01728/AM09/	RLA File :34/24/040/00211/AM09/	Lic.No/Date:3410023742 18.03.2009	
	Decision :Withdrawn as the case has already been approved in meeting No.19/82 dated 04.08.2008.			

137	Case No.:18/1/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved
	HQ File :01/82/050/01738/AM09/	RLA File :09/24/040/00454/AM09/	Lic.No/Date:0910037451 19.03.2009	
	Decision : Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			

138

Case No.:12/1/82-ALC4/2009	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved	
HQ File :01/82/050/01732/AM09/	RLA File :34/24/040/00231/AM09/	Lic.No/Date:3410023786 20.03.2009		
Decision : Committee considered case as per agenda and in light of written comments of Dept. of C&PC conveyed vide U.O. No. 14010/112/2005/Ch.II dated 26.06.2007 decided to ratify norms under Para 4.7 of Handbook of Procedures as per details below or as applied for by firm whichever is lower:-				
Name of export product	Quantity of Export product	S.No.	Name of Item of import	Quantity of import item in Kgs.
Verdyl Acetate	1 Kg.	1.	Dicyclopentadiene	0.800 Kg.
		2.	Acetic Acid	0.112 Kg.

RA concerned may take necessary action as per above decision of NC.

139	Case No.:16/54/82-ALC4/2008	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01718/AM09/	RLA File :05/24/040/00615/AM09/	Lic.No/Date:0510238452 20.03.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

140	Case No.:42/1/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01762/AM09/	RLA File :03/94/040/01026/AM09/	Lic.No/Date:0310512522 20.03.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

141	Case No.:3/1/82-ALC4/2009	Party Name:AKZO NOBEL CHEMICALS (INDIA) LIMITED.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01723/AM09/	RLA File :31/21/040/00430/AM09/	Lic.No/Date:3110037842 24.03.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

142	Case No.:49/1/82-ALC4/2009	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01769/AM09/	RLA File :03/95/040/01002/AM09/	Lic.No/Date:0310513238 25.03.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of C&PC.			

143	Case No.:36/1/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01756/AM09/	RLA File :34/24/040/00236/AM09/	Lic.No/Date:3410023843 26.03.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

144	Case No.:54/1/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
-----	----------------------------	-----------------------------------	--	-------------------------

	HQ File :01/82/050/01774/AM09/	RLA File :09/24/040/00460/AM09/	Lic.No/Date:0910037582 31.03.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

145	Case No.:55/1/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/01775/AM09/	RLA File :09/24/040/00475/AM09/	Lic.No/Date:0910037583 31.03.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

146	Case No.:1/2/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00001/AM10/	RLA File :05/24/040/00762/AM09/	Lic.No/Date:0510239347 01.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

147	Case No.:3/2/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00003/AM10/	RLA File :05/24/040/00686/AM09/	Lic.No/Date:0510239349 01.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

148	Case No.:6/2/82-ALC4/2009	Party Name:SANDOZ PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00006/AM10/	RLA File :03/95/040/01031/AM09/	Lic.No/Date:0310514144 01.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

149	Case No.:7/2/82-ALC4/2009	Party Name:VETINDIA PHARMACEUTICALS LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00007/AM10/	RLA File :09/24/040/00478/AM09/	Lic.No/Date:0910037612 01.04.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

150	Case No.:8/2/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case
-----	---------------------------	--------------------------	--	-------------

	HQ File :01/82/050/00008/AM10/	RLA File :03/95/040/01035/AM09/	Lic.No/Date:0310514289 02.04.2009	Deferred Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

151	Case No.:9/2/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00009/AM10/	RLA File :03/94/040/01131/AM09/	Lic.No/Date:0310514341 02.04.2009	Defer Date:22.09.2009
	Decision : Committee decided to defer case for 22.09.2009 for comments of Department of Pharmaceuticals.			

152	Case No.:8/3/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00020/AM10/	RLA File :03/94/040/01060/AM09/	Lic.No/Date:0310515161 09.04.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

153	Case No.:7/5/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00040/AM10/	RLA File :09/24/040/00474/AM09/	Lic.No/Date:0910037731 23.04.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

154

Case No.:8/5/82-ALC4/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved	
HQ File :01/82/050/00041/AM10/	RLA File :02/24/040/00013/AM10/	Lic.No/Date:0210125805 23.04.2009		
Decision : Committee considered case as per agenda for ratification of norms and in light of written comments forwarded by Petrochemicals Division vide their O.M. No.46011/54/2008-PC.II dated 23.06.2008 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Benzene (from Olefin Complex)	1 MT	1.	Naphtha	1.194 MT
RA concerned may take further necessary action as per above decision of NC.				

155	Case No.:10/5/82-ALC4/2009	Party Name:HIKAL LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
-----	----------------------------	--------------------------	--	-------------------------

	HQ File :01/82/050/00043/AM10/	RLA File :03/94/040/01024/AM09/	Lic.No/Date:0310517064 24.04.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

156	Case No.:1/6/82-ALC4/2009	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00056/AM10/	RLA File :03/95/040/00011/AM10/	Lic.No/Date:0310517490 27.04.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

157	Case No.:3/6/82-ALC4/2009	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00058/AM10/	RLA File :03/95/040/00091/AM09/	Lic.No/Date:0310517620 28.04.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

158	Case No.:4/6/82-ALC4/2009	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00059/AM10/	RLA File :07/24/040/00033/AM10/	Lic.No/Date:0710064390 28.04.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

159

Case No.:11/6/82-ALC4/2009	Party Name:NAWAL PRAKASH AVIKEM PVT.LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved	
HQ File :01/82/050/00066/AM10/	RLA File :03/95/040/00041/AM10/	Lic.No/Date:0310517953 01.05.2009		
Decision : Committee considered case as per agenda for ratification of norms and in consultation with representative of DIPP present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Wick Chafing Fuel (Di Ethylene Flycol) Packed in Tin Plate Lacquered and/or Printed TFS Lacquered and/or Printed Cans & components (Ring & Top)	49,680 kg	1.	Tin Plate Lacquered and/or Printed-TFS Lacquered and or Printed Cans & Components (Ring & Top)	Net to net with accountability clause in export product
RA concerned may take further necessary action as per above decision of NC.				

160	Case No.:16/6/82-ALC4/2009	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00071/AM10/	RLA File :03/95/040/00020/AM10/	Lic.No/Date:0310518335 04.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

161	Case No.:1/7/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00072/AM10/	RLA File :05/24/040/00051/AM10/	Lic.No/Date:0510240869 05.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

162	Case No.:2/7/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00073/AM10/	RLA File :08/24/040/00018/AM10/	Lic.No/Date:0810079753 05.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

163	Case No.:3/7/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00074/AM10/	RLA File :08/24/040/00022/AM10/	Lic.No/Date:0810079759 05.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

164	Case No.:12/7/82-ALC4/2009	Party Name:SATYADEVA PHARMACEUTICALS /P/ LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00083/AM10/	RLA File :09/24/040/00037/AM10/	Lic.No/Date:0910037861 06.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

165	Case No.:6/7/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00077/AM10/	RLA File :07/24/040/00047/AM10/	Lic.No/Date:0710064569 06.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

166	Case No.:7/7/82-ALC4/2009	Party Name:INDIA GLYCOLS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00078/AM10/	RLA File :05/24/040/00064/AM10/	Lic.No/Date:0510240911 06.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

167	Case No.:8/7/82-ALC4/2009	Party Name:MAKSON INDUSTRIES PVT. LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00079/AM10/	RLA File :03/95/040/00025/AM10/	Lic.No/Date:0310518715 06.05.2009	Defer Date:29.09.2009
	Decision :Committee decided to defer case for 29.09.2009 for comments of DC(MSME).			

168	Case No.:14/7/82-ALC4/2009	Party Name:SEQUEL PHARMACHEM PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00085/AM10/	RLA File :03/95/040/00058/AM10/	Lic.No/Date:0310519005 08.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

169	Case No.:15/7/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00086/AM10/	RLA File :05/24/040/00032/AM10/	Lic.No/Date:0510241018 08.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

170	Case No.:16/7/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00087/AM10/	RLA File :05/24/040/00066/AM10/	Lic.No/Date:0510241019 08.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

171	Case No.:18/7/82-ALC4/2009	Party Name:NAWAL PRAKASH AVIKEM PVT.LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00089/AM10/	RLA File :03/95/040/00031/AM10/	Lic.No/Date:0310519082 08.05.2009	Defer Date:29.09.2009

Decision : Committee decided to defer case for 29.09.2009 for comments of DIPP.

172	Case No.:19/7/82-ALC4/2009	Party Name:AVENTIS PHARMA LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00090/AM10/	RLA File :03/94/040/00045/AM10/	Lic.No/Date:0310519084 08.05.2009	Defer Date:29.09.2009
	Decision :Committee decided to call for a copy of Drug Manufacturing Licence from firm. Accordingly, case was deferred for 29.09.2009.			

173	Case No.:21/7/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00092/AM10/	RLA File :03/95/040/00044/AM10/	Lic.No/Date:0310519136 08.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

174	Case No.:9/21/82-ALC4/2009	Party Name:DISTO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00436/AM10/	RLA File :09/24/040/00025/AM10/	Lic.No/Date:0910038077 02.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

175	Case No.:7/13/82-ALC4/2009	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00147/AM10/	RLA File :08/24/040/00034/AM10/	Lic.No/Date:0810080489 05.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

176	Case No.:7/21/82-ALC4/2009	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00434/AM10/	RLA File :09/24/040/00078/AM10/	Lic.No/Date:0910038159 05.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

177	Case No.:22/13/82-ALC4/2009	Party Name:SHODHANA LABORATORIES LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00162/AM10/	RLA File :09/24/040/00070/AM10/	Lic.No/Date:0910038169 10.06.2009	Defer

	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			Date:29.09.2009
178	Case No.:24/13/82-ALC4/2009	Party Name:SATYADEVA PHARMACEUTICALS /P/ LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00164/AM10/	RLA File :09/24/040/00088/AM10/	Lic.No/Date:0910038171 10.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			
179	Case No.:4/21/82-ALC4/2009	Party Name:DIVIS PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00431/AM10/	RLA File :09/24/040/00010/AM10/	Lic.No/Date:0910038243 16.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			
180	Case No.:31/13/82-ALC4/2009	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00221/AM10/	RLA File :05/24/040/00144/AM10/	Lic.No/Date:0510243923 18.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			
181	Case No.:33/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved
	HQ File :01/82/050/00223/AM10/	RLA File :05/24/040/00158/AM10/	Lic.No/Date:0510243926 18.06.2009	
	Decision :Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			
182	Case No.:34/13/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00224/AM10/	RLA File :03/94/040/00197/AM10/	Lic.No/Date:0310524759 18.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			
183	Case No.:35/13/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00225/AM10/	RLA File :03/94/040/00193/AM10/	Lic.No/Date:0310524761	Defer

		18.06.2009	Date:29.09.2009
Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

184	Case No.:36/13/82-ALC4/2009	Party Name:GUJARAT ORGANICS LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00226/AM10/	RLA File :03/94/040/00223/AM10/	Lic.No/Date:0310524777 18.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

185	Case No.:1/15/82-ALC4/2009	Party Name:INDO PHYTOCHEM PHARMACEUTICALS	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00230/AM10/	RLA File :05/24/040/00122/AM10/	Lic.No/Date:0510244074 19.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

186	Case No.:2/15/82-ALC4/2009		Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved
	HQ File :01/82/050/00231/AM10/		RLA File :03/94/040/00226/AM10/	Lic.No/Date:0310524987 19.06.2009	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by PC Division of C&PC vide their U.O. No.46011/130/2006-PC-II dated 16.10.2008, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
	Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
	Terpene Phenolic Resin	1 Kg.	1.	Dipentene	0.832 kg
			2.	Phenol	0.284 kg
RA concerned may take further necessary action as per above decision of NC.					

187	Case No.:3/15/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00232/AM10/	RLA File :03/94/040/00108/AM10/	Lic.No/Date:0310525011 19.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

188	Case No.:38/13/82-ALC4/2009	Party Name:SYMED LABS LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
-----	-----------------------------	----------------------------	--	----------------------

	HQ File :01/82/050/00228/AM10/	RLA File :09/24/040/00071/AM10/	Lic.No/Date:0910038300 19.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

189	Case No.:39/13/82-ALC4/2009	Party Name:WIN-MEDICARE PVT. LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00229/AM10/	RLA File :05/24/040/00149/AM10/	Lic.No/Date:0510244052 19.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

190	Case No.:4/15/82-ALC4/2009	Party Name:KUSUMA PHARMA	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved	
	HQ File :01/82/050/00233/AM10/	RLA File :03/94/040/00232/AM10/	Lic.No/Date:0310525014 19.06.2009		
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/31/2008.Ch.II dated 21.07.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
	Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
	Sodium Saccharin (Pure Dental Grade) 100% purity	1 kg	1.	Sodium Saccharin (BP) 99% purity	1.02 kg
RA concerned may take further necessary action as per above decision of NC.					

191	Case No.:13/21/82-ALC4/2009	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00440/AM10/	RLA File :22/24/040/00014/AM10/	Lic.No/Date:2210009017 22.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

192	Case No.:5/15/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00234/AM10/	RLA File :07/24/040/00112/AM10/	Lic.No/Date:0710065507 22.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

193	Case No.:8/21/82-ALC4/2009	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
-----	----------------------------	---------------------------------------	--	-------------------------

	HQ File :01/82/050/00435/AM10/	RLA File :09/24/040/00084/AM10/	Lic.No/Date:0910038318 22.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

194	Case No.:10/15/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00239/AM10/	RLA File :05/24/040/00168/AM10/	Lic.No/Date:0510244334 23.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

195	Case No.:11/15/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00240/AM10/	RLA File :05/24/040/00169/AM10/	Lic.No/Date:0510244336 23.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

196	Case No.:6/15/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.& MOREPEN INTERNATION	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00235/AM10/	RLA File :05/24/040/00165/AM10/	Lic.No/Date:0510244221 23.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

197	Case No.:7/15/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00236/AM10/	RLA File :04/24/040/00059/AM10/	Lic.No/Date:0410105528 23.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

198	Case No.:8/15/82-ALC4/2009	Party Name:OMKAR SPECIALITY CHEMICALS PVT. LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00237/AM10/	RLA File :03/95/040/00169/AM10/	Lic.No/Date:0310525439 23.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

199	Case No.:12/15/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case
-----	-----------------------------	---------------------------------	--	-------------

HQ File :01/82/050/00241/AM10/	RLA File :09/24/040/00105/AM10/	Lic.No/Date:0910038337 24.06.2009	Deferred Defer Date:29.09.2009
Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

200

Case No.:14/15/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved	
HQ File :01/82/050/00243/AM10/	RLA File :09/24/040/00098/AM10/	Lic.No/Date:0910038339 24.06.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.35011/199/2008-PI-III dated 25.02.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Tetrazol Aldehyde	1 Kg.	1.	Orthotoluyl Benzonitrile	0.95 kg
		2.	1,3-Dibromo 5,5-Dimethyl Hydantoin	0.57 kg
		3.	2-N-Butyl-4-Chloro-5-formyl imidazole	0.62 kg
		4.	Tributyl Tin Chloride	1.65 kg
		5.	Methyl Isobutyl Ketone	1.43 kg
		6.	Acetonitrile	1.43 kg
		7.	Azobis Isobutyronitrile	0.076 kg
RA concerned may take further necessary action as per above decision of NC.				

201	Case No.:15/15/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00244/AM10/	RLA File :09/24/040/00103/AM10/	Lic.No/Date:0910038340 24.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

202	Case No.:16/15/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved
	HQ File :01/82/050/00245/AM10/	RLA File :08/24/040/00071/AM10/	Lic.No/Date:0810080966 24.06.2009	
	Decision :Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			

203	Case No.:17/15/82-ALC4/2009	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
-----	-----------------------------	--	--	-------------------------

	HQ File :01/82/050/00246/AM10/	RLA File :31/24/040/00045/AM10/	Lic.No/Date:3110038975 24.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

204	Case No.:18/15/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00247/AM10/	RLA File :05/24/040/00125/AM10/	Lic.No/Date:0510244392 24.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

205	Case No.:19/15/82-ALC4/2009	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00248/AM10/	RLA File :05/24/040/00146/AM10/	Lic.No/Date:0510244396 24.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

206	Case No.:20/15/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00249/AM10/	RLA File :03/94/040/00215/AM10/	Lic.No/Date:0310525912 25.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

207	Case No.:5/21/82-ALC4/2009	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00432/AM10/	RLA File :09/24/040/00097/AM10/	Lic.No/Date:0910038362 25.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

208	Case No.:21/15/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00250/AM10/	RLA File :09/24/040/00104/AM10/	Lic.No/Date:0910038365 26.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

209	Case No.:22/15/82-ALC4/2009	Party Name:GURUDEV DYESTUFF INDIA PVT.LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case
-----	-----------------------------	--	--	-------------

HQ File :01/82/050/00251/AM10/	RLA File :08/24/040/00068/AM10/	Lic.No/Date:0810081005 26.06.2009	Approved	
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their O.M. No.14010/9/2008/Ch.II dated 30.06.2008, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
4,4 Diamino Sulphanilide	1 kg	1.	Aniline Oil	0.458 kg
		2.	Acetic Acid	0.317 kg
		3.	Para Nitro Aniline	0.728 kg
		4.	Caustic Soda Flakes	0.545 kg
		5.	Soda Ash	0.350 kg
RA concerned may take further necessary action as per above decision of NC.				

210	Case No.:23/15/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00252/AM10/	RLA File :09/24/040/00109/AM10/	Lic.No/Date:0910038369 29.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

211	Case No.:24/15/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00253/AM10/	RLA File :03/94/040/00251/AM10/	Lic.No/Date:0310526174 29.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

212	Case No.:25/15/82-ALC4/2009	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00254/AM10/	RLA File :09/24/040/00087/AM10/	Lic.No/Date:0910038375 29.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

213	Case No.:26/15/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00255/AM10/	RLA File :07/24/040/00122/AM10/	Lic.No/Date:0710065660 29.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

214	Case No.:28/15/82-ALC4/2009	Party Name:TTK LIG LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved									
	HQ File :01/82/050/00257/AM10/	RLA File :04/24/040/00054/AM10/	Lic.No/Date:0410105743 29.06.2009										
	Decision : Committee considered case as per agenda for ratification of norms and in light of earlier decision taken in 17/82 meeting held on 22.07.2008 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-												
	<table border="1"> <thead> <tr> <th>Export product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>Durex Play Longer-1.0 oz (28.4g) Active Ingredient: benzocaine 7.5% w/w in a water washable base</td><td>1 Kg.</td><td>1.</td><td>Benzocaine USP/EP Chemical</td><td>0.07875 kg</td></tr> </tbody> </table>				Export product	Export Qty.	Sl.No.	Import items	Qty. allowed	Durex Play Longer-1.0 oz (28.4g) Active Ingredient: benzocaine 7.5% w/w in a water washable base	1 Kg.	1.	Benzocaine USP/EP Chemical
Export product	Export Qty.	Sl.No.	Import items	Qty. allowed									
Durex Play Longer-1.0 oz (28.4g) Active Ingredient: benzocaine 7.5% w/w in a water washable base	1 Kg.	1.	Benzocaine USP/EP Chemical	0.07875 kg									
RA concerned may take further necessary action as per above decision of NC.													

215	Case No.:29/15/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved																																										
	HQ File :01/82/050/00258/AM10/	RLA File :05/24/040/00182/AM10/	Lic.No/Date:0510244702 29.06.2009																																											
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M. No.35011/89/2008-PI-III dated 11.06.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-																																													
	<table border="1"> <thead> <tr> <th>Export product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td rowspan="12">Atorvastatin Calcium</td><td rowspan="12">1 Kg.</td><td>1.</td><td>(4R-CIS)-1,1-Dimethylethyl-6-Cyanomethyl-2,2-Dimethyl-1,3-Dioxane-4-Acetate</td><td>1.003kg</td></tr> <tr> <td>2.</td><td>Activated Carbon</td><td>0.047 kg</td></tr> <tr> <td>3.</td><td>Cyclohexane</td><td>0.235 kg</td></tr> <tr> <td>4.</td><td>Diketone(+/-)4-Fluro-Alfa(2-methyl-1-Oxopropyl)Fama-OX O-N Beta-Diphenylbenzenebutaneamide)</td><td>1.15 kg</td></tr> <tr> <td>5.</td><td>Heptane</td><td>1.60kg</td></tr> <tr> <td>6.</td><td>Isopropyl Alcohol</td><td>1.128 kg</td></tr> <tr> <td>7.</td><td>Methanol</td><td>5.45 kg</td></tr> <tr> <td>8.</td><td>Methyl-T-Butyl-Ether</td><td>2.63 kg</td></tr> <tr> <td>9.</td><td>Pivalic Acid</td><td>0.227kg</td></tr> <tr> <td>10.</td><td>Raney Nickel</td><td>0.105kg</td></tr> <tr> <td>11.</td><td>Tetrahydrofuran</td><td>2.12 kg</td></tr> <tr> <td>12.</td><td>Toluene</td><td>2.826 kg</td></tr> </tbody> </table>				Export product	Export Qty.	Sl.No.	Import items	Qty. allowed	Atorvastatin Calcium	1 Kg.	1.	(4R-CIS)-1,1-Dimethylethyl-6-Cyanomethyl-2,2-Dimethyl-1,3-Dioxane-4-Acetate	1.003kg	2.	Activated Carbon	0.047 kg	3.	Cyclohexane	0.235 kg	4.	Diketone(+/-)4-Fluro-Alfa(2-methyl-1-Oxopropyl)Fama-OX O-N Beta-Diphenylbenzenebutaneamide)	1.15 kg	5.	Heptane	1.60kg	6.	Isopropyl Alcohol	1.128 kg	7.	Methanol	5.45 kg	8.	Methyl-T-Butyl-Ether	2.63 kg	9.	Pivalic Acid	0.227kg	10.	Raney Nickel	0.105kg	11.	Tetrahydrofuran	2.12 kg	12.	Toluene
Export product	Export Qty.	Sl.No.	Import items	Qty. allowed																																										
Atorvastatin Calcium	1 Kg.	1.	(4R-CIS)-1,1-Dimethylethyl-6-Cyanomethyl-2,2-Dimethyl-1,3-Dioxane-4-Acetate	1.003kg																																										
		2.	Activated Carbon	0.047 kg																																										
		3.	Cyclohexane	0.235 kg																																										
		4.	Diketone(+/-)4-Fluro-Alfa(2-methyl-1-Oxopropyl)Fama-OX O-N Beta-Diphenylbenzenebutaneamide)	1.15 kg																																										
		5.	Heptane	1.60kg																																										
		6.	Isopropyl Alcohol	1.128 kg																																										
		7.	Methanol	5.45 kg																																										
		8.	Methyl-T-Butyl-Ether	2.63 kg																																										
		9.	Pivalic Acid	0.227kg																																										
		10.	Raney Nickel	0.105kg																																										
		11.	Tetrahydrofuran	2.12 kg																																										
		12.	Toluene	2.826 kg																																										

RA concerned may take further necessary action as per above decision of NC.

216	Case No.:30/15/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00259/AM10/	RLA File :05/24/040/00183/AM10/	Lic.No/Date:0510244703 29.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

217	Case No.:31/15/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00260/AM10/	RLA File :05/24/040/00184/AM10/	Lic.No/Date:0510244705 29.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

218

Case No.:6/21/82-ALC4/2009	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved	
HQ File :01/82/050/00433/AM10/	RLA File :08/24/040/00078/AM10/	Lic.No/Date:0810081333 08.07.2009		
Decision : Committee considered case as per agenda for ratification of norms and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M. No.35011/61/2009-PI-III dated 01.05.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Molsidomine 2 mg tablet	1No.	1.	Molsidomine	2.04 mg/tablet
Molsidomine 4 mg tablet	1 No.	1.	Molsidomine	4.08 mg/tablet
RA concerned may take further necessary action as per above decision of NC.				

219	Case No.:10/21/82-ALC4/2009	Party Name:R L FINE CHEM	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00437/AM10/	RLA File :07/24/040/00148/AM10/	Lic.No/Date:0710065872 09.07.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

220	Case No.:11/21/82-ALC4/2009	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
-----	-----------------------------	---------------------------------------	--	-------------------------

	HQ File :01/82/050/00438/AM10/	RLA File :04/24/040/00073/AM10/	Lic.No/Date:0410106099 14.07.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

221	Case No.:14/21/82-ALC4/2009	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00441/AM10/	RLA File :22/24/040/00012/AM10/	Lic.No/Date:2210009104 15.07.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

222	Case No.:15/21/82-ALC4/2009	Party Name:SHIVA PHARMACHEM PVT. LTD,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00442/AM10/	RLA File :34/24/040/00050/AM10/	Lic.No/Date:3410024753 27.07.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

223	Case No.:16/21/82-ALC4/2009	Party Name:SHIVA PHARMACHEM PVT. LTD,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00443/AM10/	RLA File :34/24/040/00049/AM10/	Lic.No/Date:3410024752 27.07.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

224	Case No.:1/21/82-ALC4/2009	Party Name:WOCKHARDT LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00428/AM10/	RLA File :03/95/040/00263/AM10/	Lic.No/Date:0310532916 07.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

225	Case No.:2/21/82-ALC4/2009	Party Name:METROPOLITAN EXIMCHEM LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00429/AM10/	RLA File :03/95/040/00224/AM10/	Lic.No/Date:0310532930 07.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

226	Case No.:3/21/82-ALC4/2009	Party Name:HINDUSTAN POLYAMIDES & FIBRES	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case
-----	----------------------------	--	--	-------------

	HQ File :01/82/050/00430/AM10/	LIMITED RLA File :03/94/040/00312/AM10/	Lic.No/Date:0310532937 07.08.2009	Deferred Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

227	Case No.:12/21/82-ALC4/2009	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00439/AM10/	RLA File :03/94/040/00354/AM10/	Lic.No/Date:0310532972 10.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

228	Case No.:17/21/82-ALC4/2009	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved
	HQ File :01/82/050/00444/AM10/	RLA File :05/24/040/00245/AM10/	Lic.No/Date:0510247448 10.08.2009	
	Decision :Committee considered case as per agenda and in consultation with technical authority present in meeting decided to approve this case without any wastage subject to verification of Drug Manufacturing Licence. RA concerned may take further necessary action as per above decision of NC.			

229	Case No.:18/21/82-ALC4/2009	Party Name:BALAJI AMINES LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00445/AM10/	RLA File :31/24/040/00081/AM10/	Lic.No/Date:3110039535 10.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

230	Case No.:19/21/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00446/AM10/	RLA File :09/24/040/00187/AM10/	Lic.No/Date:0910038882 11.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

231	Case No.:20/21/82-ALC4/2009	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00447/AM10/	RLA File :09/24/040/00181/AM10/	Lic.No/Date:0910038884 11.08.2009	Defer Date:29.09.2009

Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.

232

Case No.:21/21/82-ALC4/2009	Party Name:GURUDEV DYESTUFF INDIA PVT.LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved	
HQ File :01/82/050/00448/AM10/	RLA File :08/24/040/00106/AM10/	Lic.No/Date:0810082261 12.08.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their O.M. No.14010/9/2008/Ch.II dated 30.06.2008, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
4,4 Diamino Sulphanilide	1 kg	1.	Aniline Oil	0.458 kg
		2.	Acetic Acid	0.317 kg
		3.	Para Nitro Aniline	0.728 kg
		4.	Caustic Soda Flakes	0.545 kg
		5.	Soda Ash	0.350 kg
RA concerned may take further necessary action as per above decision of NC.				

233

Case No.:22/21/82-ALC4/2009	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved	
HQ File :01/82/050/00449/AM10/	RLA File :03/94/040/00166/AM10/	Lic.No/Date:0310533439 12.08.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/11/2008/Ch.II dated 27.04.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
2-Coumaranone 30% in Acetic Anhydride 70%	1 Kg.	1.	Ortho Chloro Benzyl Cyanide	0.666 kg
		2.	Caustic Soda Flakes	1.150 kg
		3.	Toluene	0.266 kg
RA concerned may take further necessary action as per above decision of NC.				

234	Case No.:23/21/82-ALC4/2009	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved
	HQ File :01/82/050/00450/AM10/	RLA File :03/94/040/00070/AM10/	Lic.No/Date:0310533448 12.08.2009	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/11/2008/Ch.II dated 27.04.2009 and in consultation with technical authority present in meeting, decided to revise norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
2-Coumaranone 30% in Acetic Anhydride 70%	1 Kg.	1.	Ortho Chloro Benzyl Cyanide	0.666 kg
		2.	Caustic Soda Flakes	1.150 kg
		3.	Toluene	0.266 kg

RA concerned may take further necessary action as per above decision of NC.

235	Case No.:24/21/82-ALC4/2009	Party Name:ALTA LABORATORIES LTD.	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00451/AM10/	RLA File :03/94/040/00398/AM10/	Lic.No/Date:0310533492 12.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

236	Case No.:25/21/82-ALC4/2009	Party Name:SATYADEVA PHARMACEUTICALS /P/ LTD.,	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00452/AM10/	RLA File :09/24/040/00177/AM10/	Lic.No/Date:0910038895 12.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

237	Case No.:26/21/82-ALC4/2009	Party Name:VIJAYASRI ORGANICS LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00453/AM10/	RLA File :09/24/040/00112/AM10/	Lic.No/Date:0910038897 12.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of DC(MSME).			

238	Case No.:27/21/82-ALC4/2009	Party Name:GITANJALI CHEMICALS PVT LTD	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00454/AM10/	RLA File :03/94/040/00225/AM10/	Lic.No/Date:0310533516 12.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

239	Case No.:28/21/82-ALC4/2009	Party Name:VETINDIA PHARMACEUTICALS LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Deferred
	HQ File :01/82/050/00455/AM10/	RLA File :09/24/040/00146/AM10/	Lic.No/Date:0910038909 12.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

240

Case No.:29/21/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved	
HQ File :01/82/050/00456/AM10/	RLA File :09/24/040/00170/AM10/	Lic.No/Date:0910038910 13.08.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.35011/73/2009-PI-III dated 25.02.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Gabapentin	1 kg	1.	Cyclohexane-1,1-Diacetic Acid monoamide (CDAM)	2.366 kg
		2.	Acetone	3.50 kg
RA concerned may take further necessary action as per above decision of NC.				

241

Case No.:30/21/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:21/82-ALC4/2009 18.08.2009	Status:Case Approved	
HQ File :01/82/050/00457/AM10/	RLA File :09/24/040/00165/AM10/	Lic.No/Date:0910038911 13.08.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.35011/73/2009-PI-III dated 25.02.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Gabapentin	1 kg	1.	Cyclohexane-1,1-Diacetic Acid monoamide (CDAM)	2.366 kg
		2.	Acetone	3.50 kg
RA concerned may take further necessary action as per above decision of NC.				

